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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No148/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.5/111/CB/2013
NAME OF THE COMPANY	Liquor India Ltd
NAME OF THE PETITIONER(S)	Ravi Kumar Distilleries Ltd & Another
NAME OF THE RESPONDENT(S)	Liquor India Ltd & 10 others
UNDER SECTION	111/111A

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Aerisad Pandian SA	Sc Adm		
Kamal Agrawal	FCA	9821324332 kamalagr@rediffmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYAKANTHARAO	Adv.	9849866552	Y. Sury

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. It is brought to the Tribunal that Appeal pending before Hon'ble NCLAT was disposed off. Order copy is filed.

Counsel for Respondent requested time to file additional counter following amendment of the Petition.

Time granted for filing additional counter in response to the amendment part of the Petition. List the matter on 25.09.2018.

  
**Member (J)**

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